

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

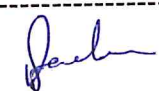



ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH PHYSICAL HEARING


**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)


**IN THE MATTER OF** : P K Jameela  
Vs  
Kutty Flush Doors and Furniture  
Company Pvt Ltd  
**MAIN PETITION NUMBER** : CP/89(CHE)2021

**(IA/MA) APPLICATION NUMBERS**

IA/95(CHE)/2022; IA/3(CHE)2021

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	Vandana Jain	Counsel for R8	
2)	ThirakKaran.M	Counsel for R1, R6, R7	
3)	Anish. G.K. M.Nawaneethakrishnan for N.P.Vijaykumar	Counsel for Petitioner	
4)	Arun Karthik Mohan	for R2, R3 & R5	





2 CP/89(CHE)2021  
IA/95(CHE)/2022  
IA/3(CHE)2021

**ORDER**

Present: Mr. Anish, Ld. Counsel for Petitioner.  
Mr. Thivakkaran, Ld. Counsel for R1, R6 & R7.  
Mr. Arun Karthik, Ld. Counsel for R2, R3 & R5.  
Ms. Vandana Jain, Ld. Counsel for R8.

Till date written synopsis not filed by the parties.

Arguments on the petition partly heard.

Parties are given four weeks time to file written synopsis in terms of the order dated 28.02.2024.

List the petition and the applications for final hearing on **16.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**